NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.502/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company	Aryan Mining & Trading -Versus- Brahmani River Pellets L	any order	
Under Section	241/22	7 (3 608) TE (12 10 10 10 17 11 11 11 11 11 11 11 11 11 11 11 11	
No. Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. ANUJ SING	/	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	
2. URMILA CHI	HERBORTY, Adv. (For the Petitions	- Jon
3. RITOBAN	SARKAR, Adv.		3.11.18
4. A. DAS, A	dw.		
	of a Dazgeyts Rasey	- In Au	pd. 103-07/1
4. Rayo	anh Africa		
1. Soumable 2. S.N. P	andey.	Jor Ruf. N } For R. Nos. 9,10,	0.12
1. Sandrilla	Blatte charges, Adv.	} For R. Nos. 9,10,	11 & 13

ORDER

Ld. Counsel for the petitioner and the respondent nos. 9 to 15 are present.

The case is already listed on 15/11/2017. So, there is no need to pass any order.

List on 15/11/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)